

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 85 of 2004

Jabalpur, this the 30th day of January, 2004.

Hon'ble Mr. G. Shanthappa, Judicial Member

Sushma Patel, W/o Late Dhaniram
Aged about 28 years Occupation
Nil, R/o Ranital, Jabalpur.

APPLICANT

(By Advocate - Shri M. Sanghi)

VERSUS

1. Union of India, through its
Secretary, Department of
Telecommunication, Sanchar Bhawan,
New Delhi.

2. Telecom Factory through
Chief General Manager,
Wright Town, Jabalpur

RESPONDENTS

ORDER (ORAL)

The learned counsel for the applicant seeks
a permission to withdraw this OA with liberty to
approach the proper forum. Permission is granted.
The OA is dismissed as withdrawn with liberty to
approach the proper forum.


(G. Shanthappa)
Judicial Member

पूर्णांकन द्वारा....., जालपुर, दि.....

प्राप्ति की गई गंभीरता

(1) श्री M. K. Sanghi, वकील, जालपुर

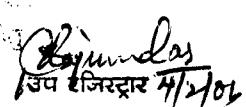
(2) श्री M. K. Sanghi, वकील, कांसल

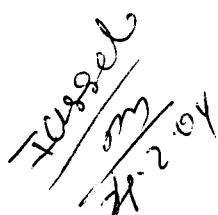
(3) श्री M. K. Sanghi, वकील, कांसल

(4) श्री M. K. Sanghi, वकील, कांसल

सूचना द्वारा दी गयी गंभीरता

M. K. Sanghi
Adv.


उप दिविस्तर ४/२/०४


1/2/04